

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **12.03.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt. Ltd. Vs Canara Bank & Anr.	Mr. Atul Madhavan	Mr. ML Ganesh For Caveator
2.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	Mr. D Ebenezar Inbaraj For Caveator
3.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025 <b>(With defects)</b>	Sri Amman Metal Works rep by its Partner P.Karuppasamy Vs Dindigul Steel Rolling Mills Pvt. Ltd.	Mr. B Sarath Babu	
5.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 Delay in refiling IA No. 401/2025 <b>(With defects)</b>	Lokaa Developer Pvt. Ltd. Vs V. Rajalakshmi & 25 Ors.	Mr. Kushal Bansal	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Contempt Case (AT) No. 5/2023 in CA (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar General Manager-IBBI & 3 Ors.	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1-R3
7.	Restoration No. 06/2025 in Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power & Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 116/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024	Employees' Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 Mr. Sriram Venkatavaradan R2
9.	IA No. 1227/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 371/2024	Bank of Baroda Stressed Assets Management Branch Vs Ramamoorthi Srinivasan, RP of Personal Guarantor C. Shivakumar Reddy & Anr.  <b>WITH</b>	Mr. B Dhanaraj	Mr. S Vivekananda R2
10.	IA No. 1223/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024	Bank of Baroda Stressed Assets Management Branch Vs C. Shivakumar Reddy & Anr.	Mr. B Dhanaraj	Mr. S Vivekananda R1
11.	IA No. 1245/2024 (Delay in refiling) & IA No. 1255/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose & 2 Ors.	Mr. Babu Karukapadath	

12.	IA No. 1128/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner- II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
13.	IA No. 219/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 67/2025	Meja Urja Nigam Pvt. Ltd. Vs Sutanu Sinha Liquidator of IVRCL Limited	Mr. Avinash Krishnan Ravi	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 216/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd.	Mr. Bharat B Jain	Mr. KK Vijay Vigneshwar
15.	Comp App (AT) (CH) No. 12/2024	Kaniyamparambil Madhavan Babu & Anr. Vs Vyapar Mandir Palarivattom Pvt. Ltd. & 6 Ors.	Ms. Saranya VS	
16.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt. Ltd. in Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors. <b>WITH</b>	Mr. Abhishek Jenasenan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
17.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. SK Harinarayanan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
18.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. <b>WITH</b>	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli
19.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd	Mr. Akhil Akbar Ali	

20.	Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No. 385/2024 For Urgent listing IA No. 306/2025	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr.  <b>WITH</b>	Mr. PS Suman	Mr. MS Viswanathan R1 Ms. R Krithajnya - R2
21.	Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No. 399/2024 For Urgent listing IA No. 307/2025	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr	Mr. PS Suman	Mr. MS Viswanathan R1 Ms. R Krithajnya - R2
22.	Comp App (AT) (CH) (Ins) No. 307/2024 For Stay IA No. 820/2024	Punjab National Bank Vs Nagireddy Venkata Pratap Reddy & 8 Ors	Ms. Shweta Dubey	Mr. Avinash Krishnan Ravi- R1- R8
23.	Comp App (AT) (CH) (Ins) No.353/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr.	Mr. B Vijay	Mr.Sriram Venkatavaradan- R1 Mr.T Ravichandran R2
24.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt. Ltd. Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors.	Mr. T Ravichandran	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai
26.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N.Sekhar Reddy & Anr. Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors.	Mr. R Ramesh Naik	Mr. TK Bhaskar- R1 R6
27.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & 2 Ors. Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1
28.	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D Nair	Mr. Shawn Jeff Christopher

29.	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce & Industry	Mr. Anil D Nair	Mr. Vinod PV
30.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr. Vs Finorchem Ltd.	Mr.K Ramu & R Vishnu	Mr. Ravi Rajagopalan
31.	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
32.	Comp App (AT) (CH) (Ins) No. 36/2023 For Stay IA No.132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu
33.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd.  <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
34.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj
35.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
36.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors.	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar R2
37.	Comp App (AT) (CH) (Ins) No. 422/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	DP Sadhu Suspended Director of Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr	Ms. S Shanmitha	Mr. Adhivarahan R1

38.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
39.	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner, Employees Provident Fund Organization Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	Mr. Hari Kumar G Nair R2
40.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erstwhile Director & 2 Ors. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors.  <b>WITH</b>	Mr. Amir Bavani	Mr.T Deendhayalan R1
41.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Limited, Rep by its Authorised Signatory, Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & Anr	Ms. Rishika Kumar	Mr. T Deenadhayalan R1 R2
42.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt. Ltd. Vs Jossy Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors.	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3
43.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt. Ltd. Vs S. Rajendran, Former RP, PRC International Hotels Pvt. Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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Chennai Bench

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